

SCHEDULE II		
FORM B		
PUBLIC ANNOUNCEMENT		
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		
S. No.	PARTICULARS	DETAILS
1	NAME OF CORPORATE DEBTOR	S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	30/05/2011
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Delhi
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U31500DL2011PTC220030
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR)	101 , JAGDAMBA APARTMENT SECTOR 13, ROHINI DELHI -110085
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	24th September 2019
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	26th November 2019
8	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name - Pooja Garg Address - 25/4, East Patel Nagar, Delhi Email Id - cagargpooja@gmail.com Telephone Number - 9811991533 Registration Number - IBBI/IPA-001/IP-P01355/2018-19/12100
9	LAST DATE FOR SUBMISSION OF CLAIMS	26th December 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Delhi Bench has ordered the commencement of liquidation of the S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED on 26th November 2019 .

The stakeholders of S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 26th December 2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The Prescribed Forms may be downloaded from <https://ibbi.gov.in/home/downloads> .

Submission of false or misleading proofs of claim shall attract penalties.

Name of the Liquidator :



Pooja Garg
IBBI Registration No. - IBBI/IPA-001/IP-P01355/2018-19/12100
Liquidator in the matter of S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED

Date : 29th Nov 2019

Place: DELHI